

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/258/2018  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PVT LTD & 2 OTHERS  
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM

1)	M. Roshan Abey for Harishankar Mani	Petitioner	M. Roshan Abey
2)	H. Karthik Seshadri C. Suraj	Counsel for Respondents	

ORDER

Both the sides are present. Matter stands adjourned. Put up the matter along with  
Cont/03/2019 filed in TCP/189/2016 on 22.10.2019 at 10.30 A.M.

  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk